NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIJAYA PRASHANTHI. S. coursel for petitioner

(T.v.P. Saivihani Covnew Lur

Pur Hanishan Karmai + 3

ORDER

Shri S Vijaya Prashanth, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R3 present. Counsel for R1, R2, R4 to R7 called absent. No representation. Counsel for R3 reported that they are filing sur rejoinder. Counsel for petitioner is directed to inform the counsel for R1, R2 R4 to R7 for his appearance on the next date of hearing. Put up on 24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)